

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI**

ORIGINAL APPLICATION No. 07 OF 2024

IN THE MATTER OF:

Tandur Citizens Welfare Society,
Telangana.

.... Applicant(s)

Versus

The Collector,
The Collector of Vikarabad,
Burgupally and ors.

.... Respondent(s)

REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R3)

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Place: Hyderabad

Date: 30-11-2024.

T. Jayashankar

COUNSEL FOR RESPONDENT No. 3



REPORT DATED 29.11.2024 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R3) IN ORIGINAL APPLICATION NO. 7 OF 2024 FILED BY TANDUR CITIZENS WELFARE SOCIETY, TELANGANA.

Tandur Citizens Welfare Society has filed Original Application No. 7 of 2024 before Hon'ble NGT, Chennai with main prayer to prevent entering of sewerage of Tandur town & Kokat village into Kagna River and prevent spread of diseases due to such contamination.

In the matter, TGPCB also submitted reports vide report dated:27.02.2024 & 06.08.2024.

The Hon'ble NGT has reviewed the matter & stated in its order Dt.18.09.2024 that

"---

8. When the Telangana SPCB specifically found that the sewage water was mixing with the Kagna River, no action was taken against the Tandur Municipality in this regard. The Telangana SPCB has not even issued the show cause notice that will be normally issued.

9. We once again direct the Commissioner – Tandur Municipality and also the District Collector – Vikarabad to file a detailed report regarding the action to be taken in this regard, failing which, they may suffer the imposition of environmental compensation. If the Telangana SPCB has not taken any action, it will be viewed very seriously

10. Post the matter on 03.12.2024"

In this regard, in continuation to the TGPCB Report filed on 06.08.2024, following is submitted:

1. The Board has reviewed matter in the Board office Task force committee meeting held on 08.11.2024.

2. The Board, as per recommendations of Taskforce committee, has issued following directions vide order Dt.19.11.2024 to the commissioner, Tandur Municipality, Vikarabad District (Annexure - I)

1. The municipality shall ensure that no untreated sewage is discharged into Kagna river under any circumstances.
2. The municipality shall ensure that no untreated sewage is discharged into gollacheruvu under any circumstances
3. The municipality shall submit time bond action plan within a week on construction for STP for treatment of sewage from Tandur municipality

3. The Board, as per recommendations of Taskforce committee, has issued following directions vide order Dt.19.11.2024 to the Panchayat Secretary, G.P Kokat Village, Yalal (Mandal), Vikarabad District (Annexure - II)

1. The gram panchayat shall construct house to house individual soak pits and community soap pits, at the earliest so as to prevent the sewage entering into Kagna river
2. The gram panchayat shall ensure that no untreated sewage is discharged into Kagna river under any circumstances.

Submitted

Date: 29.11.2024

Place: Hyderabad.


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
Telangana Pollution Control Board,
Regional Office, Rangareddy.



(3)

ANNEXURE - I

TELANGANA POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018
Phones : 040-23887500 Fax: 040 - 23887519

BY REGD. POST WITH ACK. DUE

Order No.R-I-Legal/TGPCB/TF/BO/UH-VI/2024- 1851 **Date:19.11.2024**

Sub : TGPCB - IA No. 18 of 2024 in Application No. 07 of 2024 filed by Tandur Citizens Welfare Society before Hon'ble NGT, Chennai regarding Sewerage disposal into Kagna River - Water (Prevention and Control of Pollution) Act, 1974 (as amended by Act 53 of 1988) - Directions issued - Reg.

- Ref :
1. I.A No. 18 of 2024 in Application No. 07 of 2024 filed by Tandur Citizens Welfare Society before Hon'ble NGT, Chennai.
 2. Inspection of Board officials on 27.02.2024.
 3. Letter Dt. 27.02.2024 addressed to Panchayat Secretary, Kokat Village & Commissioner, Tandur Municipality.
 4. Inspection of Board officials on 24.07.2024 & 30.07.2024.
 5. The EE RO report dated 31.07.2024.
 6. Letter dt. 15.10.2024 from Tandur Citizens Welfare Society.
 7. Task Force Hearing held on 08.11.2024.

1. WHEREAS, Tandur Citizens Welfare Society has filed a I.A No. 18 of 2024 in Application No. 07 of 2024 before Hon'ble NGT, Chennai with main prayer to prevent entering of sewerage of Tandur town & Kokat village into Kagna river.
2. WHEREAS, the Board officials inspected Tandur Municipality, Kokat village & Kagna River on 27.02.2024 and observed that sewerage from Old Tandur area, Hussain Colony of Tandur Municipality is entering into Kagna river at downstream of check dam and sewage from Kokat village is entering into Kagna river near Kokat Bridge located east of Kokat village.
3. WHEREAS, the Board addressed letters to Commissioner, Tandur Municipality and Panchayath Secretary, Kokat Village on 27.02.2024 to take necessary measures to avoid joining of sewage into Kagna River.
4. WHEREAS, the Board officials has again inspected Kokat village on 24.07.2024 & 30.07.2024 and observed that sewage from Old Tandur area, Hussain Colony of Tandur Municipality is entering into Kagna river at downstream of check dam. This stream of sewage from Kokat village is still entering into Kagna river near Kokat Bridge located east of Kokat village.
5. WHEREAS, the Board Officials collected the following samples on 30.07.2024 and analysis results are as follows:

Sample code : Sample details / collection point

- 24/07/542 - Sample collected from Kagna river at Kokat Bridge located in East direction of Kokat village before confluence of sewage stream from the village.
- 24/07/543 - Sample collected from Kagna river at Kokat Bridge located in East direction of Kokat village after confluence of sewage stream from the village.
- 24/07/544 - Sample collected from sewage stream flowing from the Kokat village into the Kagna river near Kokat bridge.
- 24/07/545 - Sample collected from Kagna river upstream of check dam located in South West direction of Tandur town before confluence of sewage drain.
- 24/07/546 - Sample collected from sewage drain flowing from Hussain colony & other colonies of Tandur which is joining Kagna river.

Parameters	Unit	Results				
		24/07/542	24/07/543	24/07/544	24/07/545	24/07/546
pH	-	8.22	8.18	7.41	8.15	7.68
Electrical conductivity	µS/cm	603	611	995	585	1185
BOD ₃ at 27°C	mg/L	12	04	23	06	21
Chemical Oxygen Demand	mg/L	44	16	84	28	76

Total Dissolved Solids	mg/L	383	366	612	320	669
Total Suspended Solids	mg/L	<5	<5	<5	<5	<5
Total Hardness as CaCO ₃	mg/L	252	248	224	244	360
Calcium as Ca ⁺²	mg/L	56	54	54	35	75
Magnesium as Mg ⁺²	mg/L	27	27	21	38	42
Sodium as Na	mg/L	44	43	118	47	109
Potassium as K	mg/L	4	5	9	4	12
Boron	mg/L	BDL	BDL	0.098	BDL	0.102
Nitrates as NO ₃	mg/L	15	15	10	12	06
Ammonical Nitrogen	mg/L	<5	<5	<5	<5	<5
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL
% Sodium	%	27	27	52	29	39
SAR	-	1.2	1.2	3.4	1.3	2.5

6. WHEREAS, the Hon'ble NGT vide order dt. 18.09.2024 ordered as follows:

"-----4. In response to the communication from the Telangana SPCB, the Panchayat Secretary - Kokat Village has sent a letter dated 03.08.2024 stating that they have constructed two tail-end soak pits to prevent the domestic sewage from joining the Kagna River which is submerged due to silt. Further, it was informed that it was reconstructed to prevent sewage from joining the Kagna River.

5. In the report of the Commissioner - Tandur Municipality, it is stated that the Government has taken up the project for purification of drain water of Tandur town at four points viz., (i) Golla Cheruvu, (ii) Pathakunta, (iii) Chiluku Vagu and (iv) at railway under bridge at Old Tandur towards Narayanapur.

6. The project report is sent for the Government approval and as and when the amount is sanctioned, the project will be taken up without any delay. However, the above-referred project only relates to storm water drains and does not address the issue of sewage management or Sewage Treatment Plant (STP). The Tandur Municipality has only stated that it is taking every step for the installation of the STP and making efforts to get sanction from the Government for the installation of plants.

7. When the STPs are not installed in the Kokat village, the Tandur Municipality has to take emergent steps to address the issue.

8. When the Telangana SPCB specifically found that the sewage water was mixing with the Kagna River, no action was taken against the Tandur Municipality in this regard. The Telangana SPCB has not even issued the show cause notice that will be normally issued.

9. We once again direct the Commissioner - Tandur Municipality and also the District Collector - Vikarabad to file a detailed report regarding the action to be taken in this regard, failing which, they may suffer the imposition of environmental compensation. If the Telangana SPCB has not taken any action, it will be viewed very seriously-----"

The case is posted to 03.12.2024.

7. WHEREAS, the Board on 15.10.2024 received another representation from Tandur Citizens Welfare Society regarding discharge of sewage into Gollacheruvu.

8. WHEREAS, the status was reviewed in the Task Force Committee meeting held on 08.11.2024. The Panchayath Secretary, G.P Kokat village & the DEE, Tandur Municipality has attended the meeting. After detailed discussions, the Committee recommended to issue certain directions to Tandur Municipality and Panchayat Secretary, G.P Kokat village to comply with.

5

9. After careful consideration of the material facts of the case, the Board hereby issue following directions under Water Act.

- i. The Municipality shall ensure that no untreated sewage is discharged into Kagna river under any circumstances.
- ii. The Municipality shall ensure that no untreated sewage is discharged into Gollacheruvu under any circumstances.
- iii. The Municipality shall submit time bound action plan within a week on construction of STP for treatment of sewage from Tandur Municipality.

10. These orders are issued under Section 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 (as amended by Act 53 of 1988).

Sd/-
MEMBER SECRETARY

To
The Commissioner,
Tandur Municipality,
Tandur, Vikarabad District

Copy to :

1. The Environmental Engineer, Regional Office-Rangareddy for information and necessary action.
2. Concerned file.

// T.C.F.B.O //

P. J. Javala
19/11/2024
Senior Environmental Engineer
(TF - HYD : UH-VI)



(6) ANNEXURE-II

TELANGANA POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad-500 018
Phones : 040-23887500 Fax: 040 - 23887519

BY REGD. POST WITH ACK. DUE

Order No. RR-I-Legal/TGPCB/TF/BO/UH-VI/2024- 1850 **Date: 19.11.2024**

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ACE-R
DL
7

Sample code : Sample details / collection point

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7. When the STPs are not installed in the Kokat village, the Tandur Municipality has to take emergent steps to address the issue.

8. When the Telangana SPCB specifically found that the sewage water was mixing with the Kagna River, no action was taken against the Tandur Municipality in this regard. The Telangana SPCB has not even issued the show cause notice that will be normally issued.

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Sd/-
MEMBER SECRETARY

To
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G.P. Kokat village
Yalal (M), Vikarabad District

Copy to :

1. The Environmental Engineer, Regional Office-Rangareddy for information and necessary action.
2. Concerned file.

// T.C.F.B.O //

P. Jounellal
19/11/2024
Senior Environmental Engineer
(TF - HYD : UH-VI)

Item No.10:-**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.07 of 2024 (SZ)**IN THE MATTER OF:**Tandur Citizens Welfare Society
Telangana

...Applicant (s)

*Versus*The Collector
Collectorate of Vikarabad,
Burgupally and Ors.

...Respondent(s)

Date of hearing: 18.09.2024.

**CORAM:****HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER****HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**For Applicant (s): M/s. Swaminathan Law Associates,
T. Hemalatha, T. Prabakar, P.R.S. Tamizhmaran,
M. Prabhakar, K. Karthick Priya and N. Jayashree.For Respondent(s): Mr. Mohamed Aathic represented
Mrs. H. Yasmeen Ali for R1, R2, R5 & R6.
Ms. Kavitha Renjini represented
Mr. T. Sai Krishnan for R3.
Mrs. P. Jayalakshmi represented
Mr. D.S. Ekambaram for R4.

ORDER

1. The report of the Telangana SPCB and the Commissioner - Tandur Municipality are filed.

2. The Telangana SPCB has stated that during the inspection, it was observed that sewage from the Kokat Village is entering into the Kagna River near the Kokat bridge.

3. In this regard, the Telangana SPCB also addressed a letter to the Panchayat Secretary - Kokat Village on 27.02.2024 with a copy to the District Panchayat Officer, Vikarabad District for taking necessary action. The water sample analysis was also given. As per the CPCB water quality criteria classification, the river comes under 'Class D', which is useful for the '*Propagation of wildlife and fisheries*'. The Telangana SPCB also observed the sewage from the Old Tandur area, Hussain Colony entering into Kagna River at downstream of the check dam.

4. In response to the communication from the Telangana SPCB, the Panchayat Secretary - Kokat Village has sent a letter dated 03.08.2024 stating that they have constructed two tail-end soak pits to prevent the domestic sewage from joining the Kagna River which is submerged due to silt. Further, it was informed that it was reconstructed to prevent sewage from joining the Kagna River.

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10. Post the matter on 03.12.2024.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.07/2024 (SZ)
18th September, 2024. Mn.

